



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/7230/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Dima Hasao, Haflong .

Dated Guwahati, the 6th December, 2019

Sub:- **Cancellation of casual leave .**

Ref:- Your letter No.DJ/DH/I-1/2019/10885/Estt, dtd. 03.12.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for cancellation of casual leave on 03.12.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt)/7231/A, dated 6.12.19

Copy to:

1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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